

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KAMAKOOTI AGENCIES PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	KAMAKOOTI AGENCIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	31 ST DECEMBER, 2003
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, CHENNAI
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U67200TN2003PTC052246
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	PLOT NO.590, NEW NO.30, ALAGIRISAMY SALAI, K.K. NAGAR, CHENNAI -600078, TAMILNADU.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	01 ST SEPTEMBER, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY, COIMBATORE - 641038, TAMILNADU. Email: vasudevangopu.ip@gmail.com; vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	01 ST OCTOBER, 2022

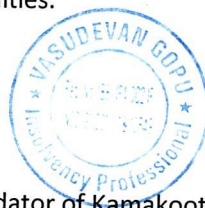
Notice is hereby given that Kamakooti Agencies Private Limited has commenced voluntary liquidation on 01st September, 2022.

The stakeholders of Kamakooti Agencies Private Limited are hereby called upon to submit a proof of their claims, on or before 01st October, 2022 to the liquidator at the address mentioned against item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

September 06, 2022
Coimbatore



Vasudevan Gopu
Liquidator of Kamakooti Agencies Private Limited
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849